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To Construct the New Minor

***1669.** **Shri Vinod Bhayana, M.L.A.:** Will the Chief Minister be pleased to state the time by which new Kheri Gangan minor which was sanctioned by the Government in the year 2014 is likely to be constructed?

Sh. Manohar Lal, Hon'ble Chief Minister Haryana

Sir, the construction work of new Kheri Gangan minor has already been taken up on 11.04.2018 but after completing the work from RD 0-2000, agency has stopped the work. Action is under process to finalize the agency as per conditions of bid document and after calling fresh tenders for the balance work from RD 2000-11700, the work is likely to resume from 01.10.2022 and likely to be completed by 31.03.2023.

EXECUTIVE SUMMARY

- The scheme of construction of Kheri Gangan Minor from RD 0 to 11700 tail off taking at RD 63580-L Hisar Major Disty. stands approved in STC meeting of the department held on 28.09.2012.
- The Administrative approval amounting to Rs. 236.28 lacs has been accorded by the Govt. vide memo No. 2/113/2017-11W dated 27.06.2017.
- Estimate for the work approved by competent Authority for Rs. 85,11,325/-.
- The work has been started by the agency on 24.6.2018 after executing the agreement on 11.04.2018 with time period of 12 months with completion date as 10.04.2019.
- The work has been executed by the agency only from RD 0 to 2000 and balance work could not be completed by the agency even after getting the time extension upto 30.06.2019.
- When the work was restarted by the agency downstream RD 2000, it led to a dispute between the shareholders of 3 villages namely Kheri Gangan, Kumbha & Pali as the alignment of the channel is on the common boundary of these 3 villages.
- To resolve the issue regarding boundary dispute, demarcation of land has been got done through the civil authorities in order to execute the work without any dispute.
- The other reasons for non execution of scheme are pandemic Covid-19 period of more than one year and also due to standing water during flood seasons.
- When the site was clear for work the agency did not bother to start the work, instead started giving excuse like non availability of labour etc. and escalation of material cost. It is also pertinent to mention that the tender rates of the agency are 9.45% below the DTR.
- Various notices were served to the agency for completing the work as per bid clause.
- The case for retender and the proposal for executing the work at risk and cost of the agency is under process.
- After getting all the formalities completed, it is most likely that the work may resume from 01.10.2022 and is likely to be completed by 31.03.2023

नई माईनर का निर्माण करना

- *1669. श्री विनोद भ्याणा, एम. एल. ए.: क्या मुख्यमंत्री कृपया बताएंगे कि वर्ष 2014 में सरकार द्वारा स्वीकृत नई खेड़ी गंगन माईनर का निर्माण कब तक किए जाने की संभावना है?

श्री मनोहर लाल, माननीय मुख्यमंत्री, हरियाणा

श्रीमान जी, नई खेड़ी गंगन माईनर का निर्माण कार्य पहले ही 11.04.2018 को शुरू किया जा चुका है लेकिन बुर्जी संख्या 0 से 2000 का कार्य पूरा करने के बाद, एजेन्सी ने कार्य रोक दिया। बोली दस्तावेज (bid document) की शर्तों के अनुसार एजेन्सी के चुनाव की प्रक्रिया चल रही है और बुर्जी संख्या 2000 से 11700 के शेष कार्य के लिए नई निविदाएं आमंत्रित करने के बाद, कार्य 01.10.2022 से फिर से शुरू होने और 31.03.2023 तक पूरा होने की संभावना है।

